

16

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 267/(MAH)/2017  
M.A. No. 386/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Manik Kodre & Ors.

V/s  
Magic Glass Pvt. Ltd. & Ors.

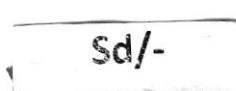
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MANIK KASODEKAR	PRACTISING COMPANY SECRETARY For Respondent 4	
2	Nitish Kodre	Petitioner 3	

ORDER

MA 386/2017 in CP 267/241-242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.3.2018.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)